

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

OA No. 060/00165/2014

Date of decision- 18.11.2014

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

Sohan Singh S/o Sh. Prithvi Singh, R/o H.No. 17/18, Village Kanwala,

Near Saptrishi Traders, Tehsil and District Ambala.

...APPLICANT

BY ADVOCATE : Sh. Saurabh Goel.

VERSUS

1. U.T. Chandigarh, through its Administrator, UT Chandigarh.
2. Law and Prosecution Department, U.T. Chandigarh, Deluxe Building, U.T, Secretariat, Sector 9, Chandigarh, through its Director.
3. Director of Prosecution, Law and Prosecution Department, UT Chandigarh, Deluxe Building, U.T, Secretariat, Sector 9, Chandigarh, through its Director.

...RESPONDENTS

BY ADVOCATE: Sh. Arvind Moudgil.

ORDER (ORAL)

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-

1. Heard.
2. On the commencement of hearing, learned counsel for the applicant submitted that during the pendency of the present O.A, the applicant has been selected and he has joined the post of Assistant District Attorney in the respondent department, therefore, the present O.A may be disposed of as having been rendered infructuous.
3. Learned counsel for respondents does not dispute about the factual accuracy of the facts aforesaid.
4. In view thereof, nothing survives in this O.A. and the same stands disposed of as having been rendered infructuous. No costs.

(UDAY KUMAR VARMA)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 18.11.2014.

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